

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 148**  
**689/2016**

**IN THE MATTER OF:**

EMAAR Developers Ltd. and  
EMAAR MGF Land Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 22.10.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

For the Respondent

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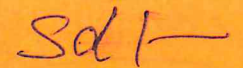
Mr. Sudipto Sarkar, Sr. Adv. With Mr. Amar Gupta,  
Mr. Mayank Mishra, Mr. Daksh Ahluwalliya,  
Mr. Raghav Sabharwal, Mr. Ashish Joshi & Mr. Gaurav  
G. Arora, Advs.  
Ms. Chetna Kandpal, CS

For the RD

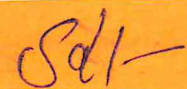
**ORDER**

Due to paucity of time matter could not be taken up.

List on 19.11.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**